

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP (IB) No.98/Chd/CHD/ 2017

In the matter of:

BCL Homes Ltd.

....Petitioner.

Present: Mr.G.S.Sarin, Practicing Company Secretary for the
petitioner.

The Hon'ble Member (Judicial) is on tour, hence the
matter is adjourned to 02.11.2017.

Sd/-
Court Officer

October 30, 2017.
Ashwani